

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-307
IB-321/ND/2020

IN THE MATTER OF:

Jayna Traders Pvt. Ltd.
V/s
Calzini Fashions Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 06.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

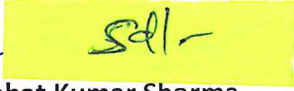
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to Colloquium of the members, the matter is adjourned to **19.03.2020.**


Prabhat Kumar Sharma
(Court Officer)